

Electricity Supply Un- Pending with  
dertakings Acquisi- Select Committee.  
tion Bill.

Public Gambling Bill . Do.

Verumpattamdar's Bill . Do.

Restriction on Posses- Do.  
sion and Ownership of  
Lands Bill.

Special Rights in Lands Do.  
Abolition Bill.

Irrigation Bill . Taken up for  
consideration  
but not passed.

Compensation for Ten- Do.  
ants' Improvements  
Bill.

#### B. Non-official Bills

Debt Relief Bill . Pending with  
Select Com-  
mittee.

Completion of Nation- Do.  
alisation of Trans-  
port Bill.

Malayala Brahmin Bill Do.

Cochin Co-operative Introduced.  
Land Mortgage Bank  
(Amendment) Bill.

Artisans' Protection Bill Do.

Private School Teach- Do.  
ers' Lot Improve-  
ment Bill

Prevention of Eviction Do.  
of Kudikidappukars  
(Amendment) Bill.

SHRI GOVINDAN NAIR: Do Government  
propose to legislate into law any of the  
pending non-official Bills?

SHRI GOVIND BALLABH PANT: There  
are some non-official Bills.

SHRI GOVINDAN NAIR: I wanted to  
know whether the Government propose to  
legislate into law any of the pending non-  
official Bills.

SHRI GOVIND BALLABH PANT:  
Government will consider all the official and  
non-official Bills that were pending at the  
time.

#### PENDING CASES IN THE TRAVANCORE- COCHIN STATE

\*386. SHRI GOVINDAN NAIR: Will the  
Minister for HOME AFFAIRS be pleased to  
state:

(a) the present number of cases taken up  
and pending trial under

section 107 of the Criminal Procedure Code  
in Travancore-Cochin;

(b) the number of such cases pending  
trial for more than (i) one year; (ii) two years;  
(hi) three years, and (iv) four years; and

(c) the reasons as to why the jurisdiction  
over trial and conviction of cases taken up  
under the above section is still being vested in  
the executive even after the separation of the  
judiciary from the executive in Travancore-  
Cochin State?

THE MINISTER FOR HOME AFFAIRS  
(SHRI GOVIND BALLABH PANT): (a) to (c). The  
information is being collected and will be laid  
on the Table of the House as soon as possible.

#### रेल इंजनों के लिये नये ईंधन की खोज

\* ३८७. श्रीमती सावित्री निगम : क्या  
प्राकृतिक संसाधन तथा वैज्ञानिक मन्त्रालय  
मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जीलगोरा की ईंधन-अनु-  
संधान-संस्था ने रेल इंजनों को चलाने के  
लिए किसी नये किस्म के ईंधन का पता  
लगाया है? और

(ख) यदि हां, तो इस ईंधन के उपयोग  
से एक वर्ष में फी ईंजन कितने कोयले की  
बचत हो सकेगी ?

#### + [DISCOVERY OF A NEW FUEL FOR RUNNING LOCOMOTIVES

\*387. SHRIMATI SAVITRY DEVI  
NIGAM: Will the Minister for NATURAL  
RESOURCES AND SCIENTIFIC RESEARCH be  
pleased to state:

(a) whether the Fuel Research Institute,  
Jealgora has discovered a new kind of fuel for  
running railway locomotives; and

(b) if so, how much coal per engine can  
be saved in a year by the use of this fuel?

(English translation.